

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7497  
ANSWERED ON:22.05.2012  
SANCTION FOR PROSECUTION  
Punia Shri P.L.

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether sanction for prosecution of members of any of the Central Forces deployed in the maoist affected areas is pending with the Ministry since January, 2011; and

(b) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): No Madam, no case of sanction for prosecution of members of any of the Central Forces deployed in the Maoists affected areas is pending with this Ministry.